

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 88(ND)16
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2016 AT 02.00 P.M**

**NAME OF THE COMPANY: M/s. Smt. Smiti Golyan V/s. M/s. Crocus Chattels Pvt. Ltd. &
Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RANJANA ROY GAWAI	Adv	Petrhouses	
2.	ABHAY PRATAP SINGH			
3.	SARWAR RAZA	Adv	R-1159	
4.	Takrin Ahsan Khan	Adv	R-1159	

ORDER

Though two week's time had been granted to the respondents to file their reply, Ld. Counsel for the respondent prays for three more days' time to file the same since two of the respondents are based in Bombay.

- Ld. Counsel for the petitioner does not object to the same. Let the reply be filed within three days. Rejoinder, if any, be filed within two weeks thereafter.
- Interim orders to continue till the next date of hearing.
- List the matter on 01.08.2016 at 10.30 a.m.

sd/-

(Ina Malhotra)
Member Judicial

sd/-

(R. Varadharajan)
Member Judicial